

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

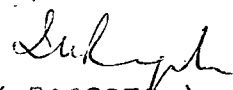
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O.A. No.25/1987.

July 27, 1992.

Shri Ved Parkash & Others Vs. U.O.I.

None appears for the petitioners. Shri  
R.L.Dhawan, counsel on behalf of the respondent is  
present. Hence dismissed. No costs.

  
(I.K.RASGOTRA)  
MEMBER (A)

  
(V.S.MALIMATH)  
CHAIRMAN

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